

F.No.15011/14/2018-Jus.II/4041
Government of India
Ministry of Law & Justice
(Department of Justice)

Jaisalmer House,
26 Mansingh Road, New Delhi,
Dated: 15th September, 2021

To
Director Finance,
Department of Law, Justice & PA
Civil Secretariat, Srinagar/Jammu
UT of Jammu and Kashmir

Sub: Revalidation of Sanction for setting up of Fast Track Special Courts (FTSCs) in Jammu and Kashmir

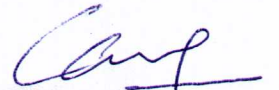
Sir,

In continuation of Sanction letter of even number dated 06th March 2020 for Rs.0.5625 cr., I am directed to convey the approval of the competent authority for revalidation of the aforesaid sanction for an amount of Rs 0.5625 crore (Rupees Fifty-Six Lakhs and Twenty-Five Thousand Only) for setting up of Fast Track Special Courts in UT of Jammu and Kashmir for the Financial year 2021-22. Copies of aforesaid sanction order is enclosed herewith.

2. All other terms & conditions mentioned in aforesaid original sanction orders will remain unchanged.
3. The revalidation order has been entered in the Register of Grants at Serial No. 42 at page No. 18 (Against the Original Sanction Orders issued during the FY-2019-20).
4. This issues with the approval of JS&FA (L&J) vide e-file number 4041 note no. 541 dated 15.09.2021

Encl: As above

Yours faithfully,



(R K. Katiyar),
Under Secretary
Phone: 23385332

Email: usmcell-justice-mha@nic.in

Copy to:

1. DDO, Department of Justice, Jaisalmer House, 26, Man Singh Road, New Delhi is requested to release the payment in favour of Secretary, Department of Law, Justice and Parliamentary Affairs, UT of J&K, (Supreme Court Section) Civil Secretariat, Srinagar/Jammu

through RTGS as per bank details enclosed, alongwith a copy of approval of JS&FA (L&J) and Secretary(Justice).

2.The Secretary, UT of J&K, (Supreme Court Section) Civil Secretariat, Srinagar/Jarnmu with a request to send the detail of the amount spent alongwith the Utilization Certificate as per the requirement of provisions of GFR 2005 by the end of the stipulated period in this regard.

3. The Registrar General, High Court of J & K.

4. The Pay & Accounts Officer, Ministry of Law & Justice, Department of Legal Affairs, Indian Oil Bhawan, 4th Floor, Janpath, New Delhi.

5. S.O. Budget Section, Ministry of Law & Justice, Legislative Department Shastri Bhawan, New Delhi

6. Deputy Secretary (Fin), Legislative Department, Ministry of Law and Justice, 'A' Wing, Shastri Bhawan, New Delhi.

7. Ministry of Women and Child Development (WCD), Nirbhaya Cell, (Kind attention: Sh. S.P.Chaudhary, Under Secretary) A Wing, Shastri Bhawan, New Delhi

8. Technical Director, NIC for uploading the sanction on the website of DoJ.

9. PPS to Secretary (J), Department of Justice, for kind information.